

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE

**IA(IBC) 878/2022 in Company Petition IB/289/2021**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

Green Ocean Research Labs Pvt Ltd

**...Operational Creditor**

**Vs**

Ram Info Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Ms. Shreya Mundra for the Operational Creditor present. Ld. Counsel Mr. VVSN Raju for the Corporate Debtor present.

At request, matter adjourned as a last chance, no further opportunity will be given to either side.

List the matter along with IA on 05.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**